HARYANA VIDHAN SABHA

LEGISLATIVE BUSINESS.

1. The Haryana Appropriation (No. 3) Bill, 2015. A MINISTER to introduce the Haryana Appropriation (No. 3) Bill;
to move that the Haryana Appropriation (No. 3) Bill be taken into consideration at once;
Also to move that the Bill be passed.

2. The Haryana Police (Amendment) Bill, 2015. A MINISTER to introduce the Haryana Police (Amendment) Bill;
to move that the Haryana Police (Amendment) Bill be taken into consideration at once;
Also to move that the Bill be passed.

to move that the Haryana Good Conduct Prisoners (Temporary Release) Amendment Bill be taken into consideration at once;
Also to move that the Bill be passed.

4. The Haryana Registration and Regulation of Societies (Amendment) Bill, 2015. A MINISTER to introduce the Haryana Registration and Regulation of Societies (Amendment) Bill;
to move that the Haryana Registration and Regulation of Societies (Amendment) Bill be taken into consideration at once;
Also to move that the Bill be passed.


RAJENDER KUMAR NANDAL, SECRETARY.